



**Central Administrative Tribunal
Principal Bench, New Delhi**

T.A. No. 1/2016

This the 7th day of January, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Shri Ashok Kumar Sharma,
S/o Shri R.N. Sharma
R/o Village Purpursi,
P.O. Murad Nagardistt. Ghaziabad.
2. Shri Hem Singh
S/o Shri Babu Ram
E-41, Harijan Basti,
Kondli, Delhi-110 096
3. Shri Mukesh Kumar
S/o Shri Mahavir Singh
A-1/121, Gali No. 4, Hars Vihar,
Delhi-110 093.
4. Shri Babu Ram Yadav
S/o Shri Man Singh
C-10, Sector-19,
Rohini, Delhi-110085
5. Shri Pramod Kumar Tyagi,
S/o Shri Lahri Singh
32, Type-II,
Wazirabad Water Work,
Delhi-54
6. Shri Rajesh Kumar
S/o Shri Har Prasad Sharma,
D-28, Ganga Vihar (Gokulpuri),
Delhi-94
7. Shri Sahab Singh Kundu
S/o Shri Zile Singh
Block-B, Gali No. 12,
H. No.277, Bhajanpura, Delhi-53
8. Shri Yogesh Kumar
S/o Shri Munshi Ram
C/o Office of the DD(H)-SDW



Jal Sadan, Delhi Jal Board,
Lajpat Nagar, New Delhi

Shri Sahansar Pal Singh
S/o Shri Balbeer Singh
A-69, Laxmi Garden Loni, Ghaziabad

10. Shri Sushil Kumar
S/o Shri Lal Chand
131/1, Chajak Gali, Mojpur, Delhi-53

... Applicants

(By Advocate: Sh. R.K. Jain)

VERSUS

1. Delhi Jal Board
Through: Its Member Administration,
Varunalaya Phase-II,
Karol Bagh, New Delhi-110 005
2. Administrative Officer (Bulk),
Office of the Administrative Officer (Bulk),
Delhi Jal Board, Varunalaya Phase-II,
Karol Bagh, New Delhi- 110 005
3. Shri Harpal Singh
S/o Shri Ram Chander,
C/o Office of Executive Engineer (SDW)-I,
Delhi Jal Board, Kilokri STP Jal Vihar,
Lajpat Nagar, New Delhi.
4. Shri Mahesh Chand Sharma
S/o Shri Jagdish Saran Sharma
C/o Office of Executive Engineer (E&M)-II
Delhi Jal Board, Wazirabad Water Works,
Wazirabad, Delhi-110 054
5. Shri Krishan Pal
S/o Shri Rattan Singh
C/o Office of Executive Engineer (E&M)-I,
Delhi Jal Board, Chandrawal Water Works No.1,
Civil Lines, Old Secretariat, Delhi- 110 054
6. Shri Mohan Lal Sharma
S/o Shri Har Prasad Sharma
C/o Office of the EE (E&M)-B.P.,
Delhi Jal Board, Bhagirti Water Treatment Plant,
Gokalpuri, Delhi



7. Shri Bhoopal Singh S/o Shri Sohan Pal
C/o Office of the EE (SDW)-I,
Delhi Jal Board, Kilokari STP Jal Vihar,
Lajpat Nagar, New Delhi-
8. Shri Raj Kumar Singh
S/o Shri Chattar Singh
C/o Office of the EE(SDW)-II,
Delhi Jal Board, Okhla S.T.P. Okhla,
New Delhi.
9. Shri Rohtas Singh
S/o Shri Horam Singh
C/o Office of the EE(E&M)-I, W.W.,
Delhi Jal Board, Chandrawal Water Works No.I,
Civil Line, New Delhi-110 054
10. Shri Kirpal Singh
S/o Shri Puran Singh
C/o Office of the EE(E&M)-I,
Haiderpur Water Treatment Plant,
Delhi Jal Board, Haiderpur, Delhi-110085
11. Shri Awdhesh Kumar
S/o Shri Inder Bahadur
C/o Office of the DD(H)-Water,
Chandrawal Water Works-II,
Delhi Jal Board, Civil Line,
Delhi-110 054
12. Shri Jaswant Rai
S/o Shri Jit Ram
C/o Office of the DD(H)-Water,
Chandrawal Water Work-II,
Delhi Jal Board,
Civil Line, Delhi-110 054
13. Shri Vinod Kumar
S/o Shri Gillu Mal
C/o Office of the DD(H)-SDW,
Jal Sadan, Delhi Jal Board,
Lajpat Nagar, New Delhi
14. Shri Kuldeep Kumar
S/o Shri Shanti Prakash
C/o Office of the DD(H)-Water,
Chandrawal Water Work-II,
Delhi Jal Board, Civil Line, Delhi-110 054



15. Shri Ganesh Dass
S/o Shri Sukhai Dass
C/o Office of the DD(H)-Water,
Chandrawal Water Work-II,
Delhi Jal Board, Civil Line, Delhi-110 054
16. Shri Manoj Kumar
S/o Shri D.D. Sharma
C/o Office of the DD(H)-SDW
Delhi Jal Board, Jal Sadan,
Lajpat Nagar, New Delhi.

... Respondents

(By Advocate: None)

ORDER (Oral)

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J):

Sh. R.K. Jain, learned counsel appeared on behalf of the applicants. No one is present on behalf of the respondents.

2. He submits that the applicants have not contacted him since long and there are no instructions received from them.
3. In view of the above, this OA is dismissed for want of prosecution.
4. No order as to costs.

(Pradeep Kumar)
Member (A)

/akshaya/

(Justice Vijay Lakshmi)
Member (J)